

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Civil Appeal No(s). 3699/2017

BALDEO SINGH . & ANR.

Appellant(s)

VERSUS

BABULAL . & ORS.

Respondent(s)

Date : 06-08-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr.Vibhuti Sushant Gupta,Adv.  
Mr. Ram Naresh Yadav, AOR

For Respondent(s)

Mr. T. R. B. Sivakumar, AOR  
Mr. Ajay Kumar Singh, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Four weeks time as last chance is given to Ld.counsel for the appellant to file an application for substitution to bring on record the Lrs. of deceased respondent No.1.

Four weeks time as last chance is given to Mr. A.K.Singh,Advocate to file the 'NOC' from the erstwhile advocate in respect of respondent No.3.

List the matter again on 24.09.2018.

RAJESH KUMAR GOEL  
Registrar

SB